

(J.H.C.Sch.I-7)

From:

**Ambuj Nath**

Registrar General

High Court of Jharkhand, Ranchi

☎:Office-2481449.

Mob.: - 9431115616

FaxNo.0651-2481116.

Letter No. 583 /Admn. Misc.

Dated: 14.06.2017

To

The Principal District and Sessions Judge,  
Garhwa and  
The Judicial Commissioner, Ranchi.

Sub: Inter District transfer of a Class III Staff of Civil Court,  
Garhwa.


Sir,

I am directed to forward herewith a name of Class III employee, Sri Shiv Kumar Pandey, Assistant, Civil Court, Garhwa who has been transferred to Ranchi Judgeship on his representation as prayed for. Further I am to request you to direct the transferee to join new place of posting by 30<sup>th</sup> June, 2017.

He shall not be paid T.A./disturbance allowance and his position shall be at the last in the concerned gradation list of categories of such employees in the transferred Judgeship as per existing rules.

I am, therefore, directed to request you to do the needful accordingly, treating the matter as **Most Urgent**.

Yours faithfully,

  
14.6.17

**Registrar General**